



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Wednesday,16th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.Pet./314/2020	BHARAT BAISHYA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR A TALUKDAR	PP, ASSAM
2	WP(C)/2207/2021	DR. MOROMI GOSWAMI BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
3	Crl.L.P./33/2022 in Crl.A./4204/2022	KAMAKHYA POLY INDUSTRIES <b>Versus</b> LAL BABU RAMJI	MR. D K KOTHARI MR P DAS MR P PRAWAR	
	<b>WITH</b> Crl.A./4204/2022 (Filing Number)	KAMAKHYA POLY INDUSTRIES <b>Versus</b> LAL BABU RAMJI E	MR P DAS	
4	Crl.Pet./125/2022	LAKHIRAM NATH <b>Versus</b> SARUAITY NATH	MS. M B BARUAH	
5	Crl.Pet./177/2022	SHARUKH ISLAM @ MICHEAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
6	Crl.Pet./214/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> ABDUL KHALEQUE	MR. M PHUKAN PP, ASSAM	MR. SURAJIT DAS MR J KALITA MR SARFRAZ NAWAZ
7	Crl.Pet./236/2022	MEERA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
8	I.A.(Crl.)/433/2022 in Crl.A./6134/2022	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI	MR. K D CHETRI MS R BARUAH	
	<b>WITH</b> Crl.A./6134/2022 (Filing Number)	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI E	MR. K D CHETRI	
	<b>WITH</b> Crl.L.P./49/2022	PALLAV KR. SHARMA <b>Versus</b> PURNIMA BORKAKOTI	MR. K D CHETRI MS R BARUAH	

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LEAVE NOTE OF ADVOCATES FOR 16/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MS. S SARMA	12-11-2022	To	04-12-2022
10)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
11)	MR J CHOPRA	21-11-2022	To	25-11-2022
12)	MR. A DUTTA	14-11-2022	To	21-11-2022
13)	MR B P BORAH	14-11-2022	To	17-11-2022
14)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
15)	MR. S K SINGH	14-11-2022	To	25-11-2022
16)	MS. M PAUL	15-11-2022	To	18-11-2022
17)	DR. R SARMAH	15-11-2022	To	18-11-2022
18)	MRS. R S CHOWDHURY	16-11-2022	To	18-11-2022
19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022



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**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/239/2019	GOPAL CH. NATH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B D KONWAR SR. ADV. MR. R ALI MR. R KALITA MR. M SHAH MR. R SALOI MR H AGARWAL	MR R CHAKRAVORTY (R8) GA, ASSAM MR. P K ROY (R5) SC, AG MR. S K CHAKRABORTY (R5) MS U DAS (R6) MR D DAS (R8) MR R SHARMA (R8) MR J SINGH SC, FINANCE DEPTT.
2	WP(C)/258/2019	MOYNAL HOQUE MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R ALI MS E CHOUDHURY	GA, ASSAM
3	WP(C)/1177/2019	HIMANI DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM
4	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
5	WA/46/2020	MISS ARTI NABAM AND 8 ORS <b>Versus</b> GOVERNMENT OF ARUNACHAL PRADESH AND 29 ORS	MR. I CHOWDHURY SR ADV MR. A DHAR MD F FARIDI MR. N RATAN	GA, AP
6	WP(C)/6761/2021	ASHOK KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5)
7	<b>WITH</b> WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU
8	CRP(IO)/45/2022	ON THE DEATH OF PURNA CH. SANGMA, His legal heirs <b>Versus</b> PARMESWARI SANGMA AND ANR.	MR. B D DEKA MR. M DAS N CHAUDHURY	

**Versus**

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19)	MR. CHARAN DEKA	15-11-2022	To	26-11-2022